



**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF TRIPURA**

No.F.3 (25)-HC/2017/ 2700

Dated, Agartala, the 05<sup>th</sup> August, 2017

**NOTIFICATION**

In exercise of powers conferred under the Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, read with the Rule 24 of the Tripura State Legal Services Authority Rules, 1998, the Chairman, High Court Legal Services Committee, High Court of Tripura, in consultation with the Advocate General, State of Tripura and the President, High Court Bar Association, High Court of Tripura, has been pleased to empanel the following legal practitioners as Panel Lawyers of the High Court Legal Services Committee, High Court of Tripura for the below-noted 3(three) panels: –

**01: Panel of lawyers having practicing experience up to 07 Years**

**For conducting Civil Cases**

Sl. No.	Name of the Legal Practitioner with address	Phone/Mobile Number
01.	<b>Mr. Kohinoor Narayan Bhattacharyya</b>  Address:- High Court Bar Association, High Court of Tripura, Agartala, West Tripura	7005277970
02.	<b>Mr. Richard Sinha</b>  Address:- S/o. Lt. Bimal Sinha Type IV Qtr, Rabindrapalli Road, Near IGM Hospital, PO. Agartala, Dist. West Tripura	9774749243
03.	<b>Mr. Arjun Acharjee</b>  Address:- Amtali, PO. & PS. Amtali West Tripura	9862176782

04.	<b>Ms. Anindita Chakraborty</b> Address:- Joynagar Lane No. 4, Agartala, West Tripura	8794677133
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**For conducting Criminal Cases**

Sl. No.	Name of the Legal Practitioner with address	Phone/Mobile Number
01	<b>Mr. Kohinoor Narayan Bhattacharyya</b> Address:- High Court Bar Association, High Court of Tripura, Agartala, West Tripura	7005277970
02	<b>Mr. Tanmay Debbarma</b> Address:- House No. 249, Advisor Chowmuhani, Krishna Nagar, Agartala, West Tripura, PIN. 799001	8414859989 0381-2322624

**02: Panel of lawyers having practicing experience of 07-12 Years**

**For conducting Civil Cases**

Sl. No.	Name of the Legal Practitioner with address	Phone/Mobile Number
01.	<b>Sri Karnajit De</b> Address:- Ramnagar Road No. 5, Natunpalli (After First Crossing) P.O:- Ramnagar, Agartala, West Tripura PIN-799002	9856565763

**3: Panel of lawyers having practicing experience more than 12 Years**

**For conducting Civil Cases**

<b>Sl. No.</b>	<b>Name of the Legal Practitioner with address</b>	<b>Phone/Mobile Number</b>
<b>01.</b>	<b>Sri Soumen Saha</b>  Address:- 24, Gangail Road, South of Netaji Subhash Vidyaniketan, Near Kalibari, PS. West Agartala, PO. Agartala. PIN. 799001	9436124898 8131838151
<b>02.</b>	<b>Sri Dilip Chandra Nath</b>  Address:- Melarmath New Qtr. Complex Type-II/34, Agartala, West Tripura PIN. 799001	9862006982
<b>03.</b>	<b>Sri RajKumar Prasenjit Singh</b>  Address:- Dhaleshwar, Kalyani, P.O:- Dhaleshwar, Agartala, West Tripura PIN-799007	8413817481 7005778511
<b>04.</b>	<b>Sri Kishor Kumar Pal</b>  Address:- Tripura High Court Bar Association, High Court of Tripura Agartala, West Tripura	9436120614
<b>05.</b>	<b>Sri Soumendu Roy</b>  Address:- S/o. Sri Narayan Roy, "Anandam", Kerchowmuhan, Krishnanagar, Agartala, West Tripura	9436457575

**For conducting Criminal Cases**

Sl. No.	Name of the Legal Practitioner with address	Phone/Mobile Number
01.	<b>Sri Debasish Datta</b>  Address:- Tripura High Court Bar Association, High Court of Tripura Agartala, West Tripura	9436127610

- (I). The Panel Lawyers shall be paid fee/honorarium as per the Schedule of the Tripura State Legal Services Authority Regulations, 1998 on submission of bill supported by the copies of Memo. of Appointment issued by the HCLSC and the Order/Judgment passed by the Hon'ble High Court in the related case.
- (II). The Panel Lawyers shall intimate the Secretary to the High Court Legal Services Committee, High Court of Tripura about the case number, date of filing, position of the case etc. soon after the case is filed in the Hon'ble High Court on behalf of the Legal Aid Beneficiary.
- (III). The Panel Lawyers shall inform the development of case(s)/assignment(s), lying pending with him/her, to the Secretary to the High Court Legal Services Committee, High Court of Tripura **on monthly basis** for evaluation of his/her performance in respect of each and every assigned legal aid case.
- (IV). The Panel Lawyers shall render their services for legal aid, as and when called for.
- (V). If a Panel Lawyer is found to be guilty of misconduct or violates any of the provisions of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010; and/or the Tripura State Legal Services Authority Rules, 1998, he or she shall be liable to be removed from the Panel besides any appropriate legal proceedings.

This is issued in addition to the earlier Notification No.F.3 (25)-HC/2016/571, dated 13.05.2016. This will come into force w.e.f. **07<sup>th</sup> August, 2017.**

By order,

*Sd/-*

**(A. Pandey)**

**Secretary to the High Court Legal Services Committee  
High Court of Tripura**

**Copy to: -**

01. The Advocate General, State of Tripura, Agartala;
02. The President, High Court Bar Association, High Court of Tripura, Agartala;
03. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
04. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura;
05. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
06. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
07. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
08. All the Panel Lawyers;
09. The System Analyst, High Court of Tripura, Agartala. He is directed to upload the same in the official website of the High Court of Tripura;
10. All the Court Masters, High Court of Tripura, Agartala;
11. Concerned file; and
12. **NOTICE BOARD.**

*As 18/17*  
(A. Pandey)

Secretary to the High Court Legal Services Committee  
High Court of Tripura